(b) Does not arise.

Literature for Children

Written Answers

@2259. SHRI CHHOTUBHAI PATEL: Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to formulate any scheme for preparation of Literature for children with a view to making children good citizens by acquainting them with the splendid past and glorious history of India and for its development and promotion;
- (b) if so, the details thereof; and
- (c) whether the assistance of voluntary social organisations would be sought as are already working in this field?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN DEVELOPMENT RESOURCE (SHRI CHIMANBHAI MEHTA): (a) to (c) Already a number of programmes are under implementation for preparation of literature for children with a view, inter-alia, to making them good citizens by acquainting them with the history and great common cultural heritage of India and the value systems represented in it. Some of the relevant programmes which are in operation are as follows:

1. Schemes for publication of books

The National Book Trust is stepping up its activities under the Nehru Bal Pustakalaya scheme for production of children's literature in different languages. These books are inexpensive, and in the choice of titles emphasis has been placed on Indian culture, the freedom movement, life and works of outstand-

ing Indians and excerpts from the works of great Indian writers, along with other appropriate themes and subjects. Other organisations including NCERT and the Publications Division, Ministry of Information and Broadcasting, also bring out suitable materials for children.

2. Operation Blackboard

Under the scheme of Operation Blackboard, the Central Government provides a Library of about 200 books in primary schools.

3. Assistance to voluntary agencies

Under the scheme of Innovative and Experimental projects of the Deptt. of Education, assistance is being given to voluntary agencies, *inter-alia*, for developing children's literature.

4. Exploratory scheme of NBT

The National Book Trust has introduced an exploratory scheme to encourage private publishers and voluntary agencies to produce books for children.

5. Children Book Fairs, Seminar & Workshops

Children Book Fairs, Seminars and Workshops for those concerned in the production of children's literature are organised through the National Book Trust.

Ascertaining the membership strength of Employees' Association in KVS after recognition

2260. SHRI ANAND PRAKASH GAUTAM: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 3321 given in the Rajya Sabha on the 29th March, 1989 and state:

(a) what is the procedure and proforma for ascertaining membership strength after recognition for

[@]Previously Unstarred Question 1812 transferred from the 25th May, 1990.

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the purpose of distribution/allotment of staff side seats on the Council of JCM for the Kendriya Vidyalaya Sangathan;

- (b) whether any association has made some suggestions/complaints in this regard; and
- (c) if so, the details thereof and reaction of the Sangathan thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) As per the Kendriya Vidyalaya Sangathan (Recognition of Association Rules), before the first day of July each year, the recognised associations are required to furnish to the Sangathan, inter alia, Statement of Membership alongwith certified copies of enrolment forms in

respect of members and proof of subscription on the proforma annexed. (See below)

(b) and (c) The All India Kendriya Vidyalaya Teachers Association has intimated on 11-5-90 that the use of proforma on which the information is called for it not a "leak-proof" method of ascertaining bonafide membership of different employees' associations in Kendriya Vidyalaya Sangathan. According to them, "duplicacy and triplicacy" of membership strikes at the very root of the concept of representation around which Recognition Rules and constitution of Joint Consultative Machinery revolve. They have suggested that a dependable scientific and "leak proof" method of ascertaining bonafide membership strength should be developed and applied before the associations are asked to submit their membership lists. This is under examination.

Proforma

PROFORMA IN RESPECT OF MEMBERS OF THE ASSOCIATION/FORUM

Name of Association

Address of Regd. Office | Present Address

Sl.No.	Name of teacher	Designation	Name	of K. V.
1	2	3		4

Criteria for determining poverty line

- @@2261. SHRIMATI KAMLA SINHA: Will the PRIME MINISTER be pleased to state:
- (a) what are the size of land holdings fixed to determining a farmer below the poverty line;
- @@Previously Unstarred Question 1838 transferred from the 25th May, 1990.

- (b) what is the criteria adopted in this regard;
- (c) whether the quality of land is also taken into account for this purpose; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) to (d) The poverty